

HARYANA VIDHAN SABHA

XIV SESSION

BULLETIN NO. 1

Wednesday, the 20th February, 2019

(Brief record of the proceedings of the meeting of the Haryana Vidhan Sabha held on Wednesday, the 20th February, 2019 from 2.44 P.M. to 3.05 P.M.)

I. GOVERNOR'S ADDRESS

The Speaker in pursuance of Rule 18 of the Rules of Procedure and Conduct of Business in the Haryana Legislative Assembly reported that the Governor was pleased to address the Haryana Legislative Assembly today, the 20th February, 2019 at 2.00 PM, under Article 176 (1) of the Constitution of India.

A copy of the Address was laid on the Table of the House.

II. OBITUARY REFERENCES

The Chief Minister made references to the deaths of the late:-

1. Shri George Fernandes, former Union Minister.
2. Sardar Jaswinder Singh Sandhu, Member of Haryana Legislative Assembly.
3. Shri Sita Ram Singla, former Minister of State, Haryana.
4. Shri Ved Singh Malik, former Minister of State, Haryana.
5. Freedom Fighters of Haryana.
6. Martyrs of Haryana.
7. Martyrs of the Terrorist Attack in Pulwama (Jammu & Kashmir).
8. Others.

and spoke for 09 minutes. He also added the name of 5 citizens who had died in a road accident near village Raiya, District Jhajjar on 20th February, 2019, in the above list and the same were agreed to.

Shri Abhay Singh Chautala, Leader of the Opposition, spoke for two minutes.

Smt. Kiran Choudhry, Leader of the Congress Legislature Party, spoke for four minutes.

Shri Karan Singh Dalal, M.L.A. also spoke for one minute. He also made a suggestion that the name of Shri Dheni S/o Shri Ramji Lal, R/o Gali No. 5, Ward No. 5, Mohan Nagar, Palwal and Shri Boby S/o Shri Gabbar R/o Ward No. 5, Rajiv Nagar, Palwal may also be added in the above list and the same were agreed to.

All the Members of the House also decided to donate one month's salary to the families of brave C.R.P.F. soldiers, who lost their lives in the Terrorist Attack in Pulwama district of Jammu & Kashmir on 14th February, 2019.

The Speaker also associated himself with the sentiments expressed in the House and spoke for one minute.

It was decided to send messages of condolence to the bereaved families.

The House stood in silence for two minutes as a mark of respect to the memory of the deceased.

III CONDEMNATION MOTION REGARDING COWARDLY TERRORIST ATTACK ON CONVOY OF CENTRAL RESERVE POLICE FORCE IN PULWAMA, JAMMU & KASHMIR.

The Chief Minister with the permission of the Speaker moved-

“कि यह सदन दिनांक 14 फरवरी, 2019 को पाकिस्तान समर्थित आतंकी संगठन जेश-ए-मोहम्मद के द्वारा पुलवामा में सी.आर.पी.एफ. के काफिले पर कायरतापूर्ण हमले, जिसमें 42 जवान शहीद हुए, की घोर निंदा करता है और इस दुःख की घड़ी में यह सदन सभी शहीद जवानों के परिवारों के प्रति अपनी हार्दिक संवेदना प्रकट करता है।

यह सदन यह भी प्रस्ताव करता है कि भारत सरकार इस आतंकी हमले का दुश्मन को मुंह तोड़ जवाब दे।”

The motion was put and carried unanimously.

IV. ADJOURNMENT OF SITTING

The Speaker with the sense of the House and keeping in view the feelings expressed by the Members, adjourned the sitting of the House for the day as a mark of respect to the memory of Martyrs of the Terrorist Attack in Pulwama (Jammu & Kashmir) and Sardar Jaswinder Singh

Sandhu, Sitting M.L.A. of Haryana and announced that the remaining business in the list of the business fixed for today will be taken up on Thursday the 21st February, 2019.

The Sabha then adjourned till 10.00 A.M. on Thursday, the 21st February, 2019.

CHANDIGARH
The 20th February, 2019.

SECRETARY

